

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP-43/2019 in  
OA-558/2013  
MA-947/2019**

**New Delhi, this the 01<sup>st</sup> day of April, 2019**

**Hon'ble Sh. V. Ajay Kumar, Member(J)  
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Sh. Harbans  
S/o Sh. Bagrawat Ram,  
Working as Jr. Engineer,  
(Works/Constructions)  
Under Deputy Chief Engineer (Construction)  
Northern Railway, Udhampur Nagar,  
Uttar Pradesh. .... Petitioner

(through Sh. Ramesh Shukla for Sh. R.K. Shukla)

**Versus**

1. Sh. Rekha Yadav,  
The Secretary, Railway Board,  
Ministry of Railways,  
Rail Bhawan, New Delhi.
2. Sh. Arun Arora,  
The General Manager, Northern Railway,  
Baroda House, New Delhi.
3. Sh. Vijay Sharma,  
The C.A.O. (Construction – II),  
Northern Railway, Kashmiri Gate,  
Delhi. .... Respondents

**ORDER(ORAL)**

**Hon'ble Sh. V. Ajay Kumar, Member(J)**

**MA No. 947/2019**

Instant MA is filed by the petitioner in CP No. 43/2019 seeking to  
close the Contempt Petition.

2. Accordingly, the MA is allowed and consequently, the CP is closed.  
No costs.

**(A.K. Bishnoi)**  
**Member(A)**

**(V. Ajay Kumar)**  
**Member(J)**

/ns/